

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.770/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIPIN

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]
IA No. 7156/2017 - EXEMPTION FROM FILING O.T.

Date : 08-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Sudeep Kumar, AOR

For Respondent(s) : Mr. Ashutosh Ghade, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the appellant,
adjourned to 06.05.2026.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
COURT MASTER (NSH)